

# NOTICE

As per direction of the Honourable Court conducting of Court Proceedings through Video Conferencing will be started from 02.06.2020 for all the courts at head quarters station of Balangir only. Arrangements have been made in the Court Hall of the court of District & Sessions Judge, Balangir for the learned Advocates/Parties. One dedicated email **[efilingbalangir@gmail.com](mailto:efilingbalangir@gmail.com)** has been created for email filing purpose in all the Courts at the head quarters station of Balangir only where learned Advocates / Parties can file all types of applications, petitions, cases etc through e-mail (sending the relevant scanned document in pdf format only) and Advocates / Parties can intimate their willingness to appear in VC from Court based VC studio, So that necessary follow up action can be taken thereafter at Court's end.

Sd/-  
Registrar  
Civil Courts, Balangir